

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/666/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : PRECISION MACHINE AND AUTO COMPONENTS
PVT LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. V. Pravin Rathnam, Counsel for Respondent
Ph: 9991711963
B. Karthikeyan
Madhumitha J

[Signature: S. V. Pravin Rathnam]
[Signature: B. Karthikeyan]
[Signature: Madhumitha J]

2. A. C. Sanyal & Associates
(For A. C. M. L. Sanyal & Associates) For Petitioner

[Signature: A. C. Sanyal]

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and prayed for time to make submissions. Time is extended at request.
Put up on 20.12.2017.

sd -
S Vijayaraghavan
Member (Technical)

sd -
K Anantha Padmanabha Swamy
Member (Judicial)